

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 4440**  
ANSWERED ON – 02/04/2026

**IMPLEMENTATION OF RESERVATION PROVISIONS**

4440. SHRI HARSH MAHAJAN:

Will the Minister of *Law and Justice* be pleased to state:

- (a) whether reservation provisions for Scheduled Castes (SC), Scheduled Tribes (ST) and Other Backward Classes (OBC) are being implemented in the various departments/attached institutions under the Ministry;
- (b) if so, the category-wise/institution-wise details regarding the total number of posts reserved for SC, ST and OBC categories in these institutions, the posts filled and those remaining vacant;
- (c) whether Government is considering implementing any special drive or policy to expedite the filling of posts reserved for these categories; and
- (d) if so, the details thereof and the progress made in this direction so far?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

**(a) and (b):** The reservation provisions for Scheduled Castes (SC), Scheduled Tribes (ST) and Other Backward Classes (OBC) are being implemented in the Department and its attached institutions. The category-wise/institution-wise details regarding the total number of posts reserved for SC, ST and OBC categories, the posts filled and those remaining vacant, are as under :

Department of Legal Affairs (including Law Commission of India)

Group	Total Number of reserved posts			No. of posts filled			No. of Posts vacant		
	SC	ST	OBC	SC	ST	OBC	SC	ST	OBC
Group 'A'	07	05	08	01	00	02	06	05	06
Group 'B'	08	03	09	03	02	06	05	01	03
Group 'C'	43	22	77	34	02	31	09	20	46

Note: Additionally, there are 4 officers belonging to SC category and 10 officers belonging to OBC category, presently serving in the Indian Legal Service (ILS), whose appointment in the Indian Legal Service, either through promotion or through direct recruitment, was against reserved vacancies.

Legislative Department

Group	Total Number of reserved posts			No. of posts filled			No. of Posts vacant		
	SC	ST	OBC	SC	ST	OBC	SC	ST	OBC
Group 'A'	07	06	19	03	04	14	04	02	05
Group 'B'	06	06	14	04	03	08	02	03	06
Group 'C'	08	04	12	07	02	09	01	02	03

Department of Justice

There is no direct recruitment in the Department of Justice. The employees in the Department are posted by the respective Cadre Controlling Authorities.

Income Tax Appellate Tribunal (ITAT)

Group	Total Number of reserved posts			No. of posts filled			No. of Posts vacant		
	SC	ST	OBC	SC	ST	OBC	SC	ST	OBC
Group 'A'	22	11	39	11	02	17	11	09	22
Group 'B'	31	12	30	25	04	26	06	08	04
Group 'C'	91	44	130	83	35	114	08	09	16

Indian Law Institute (ILI)

Group	Total Number of reserved posts			No. of posts filled			No. of Posts vacant		
	SC	ST	OBC	SC	ST	OBC	SC	ST	OBC
Group 'A'	01	00	02	00	00	00	01	00	02
Group 'B'	03	01	06	01	00	00	02	01	06
Group 'C'	06	03	11	01	01	02	05	02	09

**(c) and (d):** Necessary action is taken on a continuous basis to fill up reserved vacancies through regular recruitment/promotion, as applicable, per extant instructions and in compliance with DoP&T guidelines.

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